

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

17. C.P. (IB)/1175(MB)2022

CORAM:

SMT. ANURADHA SANJAY BHATIA,
MEMBER (T)

SH. KULDIP KUMAR KAREER,
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **01.03.2023**.

NAME OF THE PARTIES: JM FINANCIAL CREDIT SOLUTIONS LIMITED
Vs.
MEGHVARNAM REALTY PRIVATE LIMITED

SECTION: 7 of IBC 2016

ORDER

Adv. Aditi Tiwari i/b Jerome Merchant + Partners appearing for the Petitioner and Adv. Bhavi Vora appearing for the Corporate Debtor are present through Virtual hearing. The Counsel for both sides seeks some time as the settlement talks are going on. Permission granted. List the matter on **10.04.2023**.

Sd/-
ANURADHA SANJAY BHATIA
Member (Technical)

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)

/z/